

ANNEXURE – I

Fact – Sheet on enforcement related issues for the Gujarat State for the Year 2017 - 18

| # | Subject | Information | |
|----|---|---|---|
| 1 | Name of State / UT | Gujarat State | |
| 2 | State Population as per 2011 | 6,04,39,692 | |
| 3 | No. of Districts in the State / UT | 43 (As notified under FSSA) (35 District + 8 Corporation) | |
| 4 | Name & Designation of the Food Safety Commissioner | Name | Dr. H. G. Koshia |
| | | Designation | Food Safety Commissioner |
| | | Mobile # | 09978405054 |
| 5 | Contact details & E – mail | Address | Office of the Commissioner, Food & Drugs Control Administration, Block No. – 8, 1 st Floor, Dr. Jivraj Mehta Bhavan, Gandhinagar |
| | | Tel # | 079 232 53399 079 232 53417 |
| | | Fax # | 079 232 53400 |
| | | E mail | <u>hkoshia@yahoo.in</u> <u>comfdca@gujarat.gov.in</u> |
| 6 | Name of Nodal Officer & contact Details | Name | Smt. D. R. Chauhan |
| | | Address | Deputy Commissioner, Food & Drugs Control Administration, Block No. – 8, 1 st Floor, Dr. Jivraj Mehta Bhavan, Gandhinagar |
| | | Tel # | 079 232 53402 |
| | | Fax # | 079 232 53399 |
| | | E mail | <u>rohika2003@yahoo.com</u> |
| 7 | Number of Do (Provide details as per the attached proforma) | Full Time | 27, All Full time As Per list attached (Table – I) |
| | | Part Time | -- |
| 8 | Number of AO (Provide details as per the attached proforma) | 33, As Per list attached (Table – II) | |
| | Number of case filed before them | 481 | |
| | Decided | 278 | |
| | Current pendency status | 103 | |
| 9 | Number of Fso (Provide details as per the attached proforma) | Full Time | 126 all Full time (As Per list attached) (Table – III) |
| | | Part Time | -- |
| 10 | Status of State Food Laboratories | Total # | 6 |
| | | # of functional Laboratories | 5 |
| 11 | Number of Food Analyst (Provide details as per the attached proforma) | (7 FDCA + 2 MC) = 9 As Per list attached (Table – IV) | |
| 12 | No. of State labs that are NABL accredited | 4 | |

| | | | |
|---|---|--|--------------------------|
| 13 | Estimated Business Operator Population in the State / UT | 2,00,000 | |
| 14 | Food Business Units licensed till date | Online | 28373 |
| | | Offline | 32505 |
| 15 | Food Business Units registered till date | Online | 67406 |
| | | Offline | 49740 |
| 16 | Status of Online (FLRS) license / Registration in Districts of State / UTS | | |
| a | No. of Districts issuing license / registration ONLINE only | 00 | |
| b | No. of Districts issuing license / registration PARTIALLY ONLINE | 43 | |
| c | No. of Districts issuing license / registration OFFLINE (MANUALLY) | 0 | |
| 17 | Whether Steering Committee is constituted | State level steering committee has been formed on 13/04/2016 & 1 st meeting held on 06/12/2016. District level steering committee has been also formed. (1) Mehsana 30/03/2017 (2) Nadiad 12/04/2017 (3) Porbandar 15/04/2017 | |
| 18 | Whether Tribunal is Established? If yes, is it operational by now? | Yes, The Food Safety Appellate Tribunal is established and has become operationalized at Gandhinagar, and Mr. R. N. Dave is appointed as the Presiding Officer by the Government. | |
| ANNUAL FOOD TESTING REPORT (2017 - 18) | | | |
| 19 | Number of food sample collected | 9811 | |
| 20 | Number of food sample analyzed | 9576 | |
| 21 | Number of food sample found adulterated, unsafe, substandard & misbranded | Adulterated | |
| | | Unsafe | 67 |
| | | Substandard | 360 |
| | | labelling defect | 168 |
| | | Misleading claim | 100 |
| | | Miscellaneous | 15 |
| | | Total | 713 |
| 22 | Number of cases launched against FBOs | Criminal | 27 |
| | | Civil | 481 |
| 23 | Number of Convictions & Penalties against FBOs during the time period | Convictions | 4 |
| | | Penalties | Rs. 4,41,003/- |
| 24 | Amount raised through Convictions & Penalties against FBOs during the time period | Convictions | 378 |
| | | Penalties | Rs. 2,55,41,500/- |